

SL. No.8

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)  
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/200/2023
<b>NAME OF THE COMPANY</b>	
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	Mrs. G. T .Subbarami Reddy
<b>UNDER SECTION</b>	95 of IBC

**ORDER**

**Present:** Ld. Proxy Counsel Ms. Kushi Singh for the Petitioner.

Issue notice to the Respondents. Matter is adjourned to 21.11.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**